

## MINISTRY OF WELFARE

## NOTIFICATION

New Delhi, the 26th June, 1997

S.O. 464(E).—In exercise of the powers conferred by sub-section (1) and (2) of section 9 of the Wakf Act, 1995 (43 of 1995), the Central Government hereby establishes with effect from the 26th day of June, 1997, a council to be called the Central Wakf Council consisting of the following Chairperson and members, namely :—

- (1) Union Minister in charge of Wakf Appointed under sub-clause (i) of clause (b) of sub-section (2) of section 9. — Chairperson
- (2) Maulana Asad Madani,  
President,  
Jamaitul Ulema, Hind,  
Head Office Delhi,  
1, Bahadur Shah Zafar Marg,  
New Delhi—1100 02.
- (3) Maulana S. Nizamuddin,  
General Secretary,  
All India Muslim Personal Law Board,  
Phulwarisharif,  
Patna.
- (4) Shri Zahedulla Meccai,  
49, Khazi Street,  
Basavanagudi,  
Bangalore-560 004.  
(Representative of All-Ameen Education Society, Bangalore)  
Appointed under sub-clause (ii) of clause (b) of sub-section (2) of section 9.
- (5) Prof. Shafi Haider,  
Village Parwaha, P.O. Andauli,  
Distt. Sitamarhi,  
Bihar.
- (6) Dr. (Mrs.) Najma Heptullah,  
Deputy Chairperson,  
Rajya Sabha,  
4, Akbar Road, New Delhi-110 011.
- (7) Shri K. M. Alaudeen,  
President,  
Pudur Muslim Jamath,  
4, Lal Bahadur Shastri Street,  
Ilayangudi PMT District,  
Tamilnadu.
- (8) Shri K. Moidin Kutty Haji (aha Bava Haji)  
Former speaker,  
Kerala Legislative Asscmbly,  
"Darussalam" Ezhoor,  
Tirur-676 101 (Kerala).  
Appointed under sub-clause (iii) of clause (b) of sub-section (2) of section 9.
- (9) Shri M.A.A. Fatmi,  
Member of Parliament,  
14, Windsor Place,  
New Delhi.
- (10) Shri Munnavar Hassan,  
Member of Parliament.

- 40, Rouse Avenue, New Delhi-110 011.  
Town Kairana,  
Distt. Muzaffarnagar (Uttar Pradesh).
- (11) Shri C. M. Ibrahim,  
Union Minister for Civil Aviation,  
22-A, Akbar Road,  
New Delhi-110 011.  
Appointed under sub-clause (iv) of clause (b) of sub-section (2) of section 9.
- (12) Chairman,  
Andhra Pradesh Wakf Board,  
Razak Manzil,  
Opposite Public Gardens,  
Nampally, Hyderabad-500 001.
- (13) Chairman,  
West Bengal Board of Wakfs,  
6/2, Madan Street,  
Calcutta-700 072.
- (14) Chairman,  
Bihar State Shia Wakf Board,  
"Abedin House"  
Fraser Road,  
Patna-800 001.  
Appointed under sub-clause (v) of clause (b) of sub-section (2) of section 9.
- (15) Justice V. Khalid,  
Former Judge, Supreme Court,  
158, Secretariat Colony,  
Chennai-600 010.
- (16) Justice A. S. Qureshi,  
Former Judge,  
High Court of Gujarat at Ahmedabad,  
C/1, Tagore Park, Paldhi,  
Ahmedabad-380 009.  
Appointed under sub-clause (vi) of clause (b) of sub-section (2) of section 9.
- (17) Shri Salman Khurshid, Ex-MP,  
Advocate, Supreme Court of India,  
Gulmohar Avenue  
Near T.T.I. College,  
Jamia Nagar,  
New Delhi-110 025.  
Appointed under sub-clause (vii) of clause (b) of sub-section (2) of section 9.
- (18) Hakeem Abdul Hameed,  
Wakf Mutawalli, Hamdard (Wakf),  
Hamdard Nagar,  
New Delhi-110 062.  
Appointed under sub-clause (viii) of clause (b) of sub-section (2) of Section 9.
- (19) Professor Akhtarul Wasey,  
Professor & Head of the Department,  
Department of Islamic Studies,  
Jamia Millia Islamia,  
New Delhi-110 025.

1596 21/97-2

- (20) Shri Ghulam Abdul Qadir Alvi,  
Sajjada Nasheen Khanqahe Faizur Rasool,  
Baraon shareef,  
Distt. Siddarth Nagar-272 153 (Uttar Pradesh).
- (21) Maulana Abdul Razzak,  
Amir-e-Shariat & Sadar Jamiatul Ulema,  
Tarjume Wali Masjid, Motia Park,  
Bhopal-462 001.

[File No. 8(5)/96-Wakf]  
DR. M. S. AHMED, Jt. Secy.